

आख ६०

ऐमोनियम सल्फेट मुड़
या ग्रन्थया 3628.04

(1) पोटाशियम क्ल राइड,
मुड़ (पोटाश थ्यूरीयेट) 89 94

(2) पोटाशियम क्लोराइड
(पोटाश थ्यूरीयेट)
—वाणिज्यिक, 372.39

भारतीय व्यापार के वर्गीकरण में कैल्शियम
ऐमोनाइट्रेट प्रलग से वर्गीकृत नहीं है।

(ख) उर्वरकों के आयात का भुगतान
प्रमरीकी सहायता की उदार राशियों,
पार्षों, लेखा समंजन और मुक्त साधनों से
किया जाता है।

**Deals with Aminchand Pyarelal Group
of Railway Board**

4962. Shri Madhu Prasad :
Shri Madhu Limaye .
Shri Rabi Ray :
Shri J. H. Patel :
Shri Arjun Singh Bhaderia :
Shri Ram Sewak Yadav :

Will the Minister of Railways be
pleased to state:

(a) whether 't is a fact that the
Railway Board entered into important
scrap and other deals with the Amin-
chand Pyarelal Group during the period
from 1st May, 1957 to 1st April, 1967,

(b) the monetary value of these
deals;

(c) whether any tenders were invited,
and

(d) whether there was any irregu-
larity in these deals and whether any
inquiry has been ordered into this
affair?

The Minister of Railways (Shri C. M.
Poonacha): The information is being
collected and will be laid on the Table
of the Sabha in due course.

**Control and Decontrol of Essential
Commodities**

4963. Shri K. Lakkappa: Will the
Minister of Commerce be pleased to
state:

(a) the number of essential commo-
dities controlled and decontrolled
during the last five years; and

(b) the consequent impact on the
economy of the country?

The Deputy Minister in the Ministry
of Commerce (Shri Shaif Qureshi):

(a) A statement in respect of essential
commodities of mass consumption is
laid on the Table of the House.
[Placed in Library See No LT-959/
67]

(b) Prices of most of the controlled/
regulated commodities have shown a
smaller rise over the last four years
compared to the rise in the general
price level

Scooter Factory in Rajasthan

4964. Shri S. K. Tapuslab: Will the
Minister of Industrial Development and
Company Affairs be pleased to state.

(a) whether Government have re-
ceived any application from the Rajas-
than Government for the setting up of
a scooter factory in Rajasthan in the
public sector; and

(b) if so, the decision taken thereon?

The Minister of Industrial Develop-
ment and Company Affairs (Shri F. A.
Ahmed): (a) Yes

(b) This application, along with some
other applications for the grant of in-
dustrial licence for the manufacture of
scooters, is still under consideration.